

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****ALBYS AGRO PRIVATE LIMITED**

At Plot Nos. 2/1-2/6, Sanguem Industrial Estate, Sanguem-xelpe M, Sanguem, Goa, India - 403704.
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ALBYS AGRO PRIVATE LIMITED PAN: AAMCA4457A CIN: U01403GA2010PTC006442
2.	Address of the Registered Office	Plot nos. 2/1-2/6, Sanguem Industrial Estate, Sanguem-Xelpe M, Sanguem, Goa, India - 403704
3.	URL of Website	NA
4.	Details of place where majority of fixed assets are located	Seafood Processing Units located at South Goa. Unit measuring 29865.31 sq meters along with Factory Building constructed thereon in the property known as Sanguem Industrial Estate. (Area of land admeasuring 29865.31 Sq.mtrs., and building 13080.00 Sq.mtrs.),
5.	Installed capacity of main products/ services	IQF FREEZERS- 2 Nos- 30 MT/DAY PLATE FREEZERS- 3 Nos- 18MT/DAY BLAST FREEZERS- 7 Nos- 120MT/DAY COLD STORAGE: CAPACITY 3200MT COOKER/BLANCHER- CAPACITY 13 MT/DAY
6.	Quantity and value of main products/ services sold in last financial year	The last available Balance Sheet is for the FY 2023-24 where the Turnover of the Company for FY 2023-24 is Rs 134.35 crores.
7.	Number of employees/ workmen	Nil
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at IBBI website:	The financial statements and other details of the CD can be obtained by sending an email to cirp.albysagro@gmail.com . The list of creditors is available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria are mentioned in the detailed Expression of Interest document, which can be obtained by sending an email at cirp.albysagro@gmail.com
10.	Last date for receipt of the expression of interest	April 13th, 2026
11.	Date of issue of provisional list of prospective resolution applicants	April 23rd, 2026
12.	Last date for submission of objections to provisional list	April 28th, 2026
13.	Date of issue of final list of prospective resolution applicants	May 8th, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	May 13th, 2026
15.	Last date for submission of resolution Plans	June 12th, 2026
16.	Process email ID to submit Expression of Interest	cirp.albysagro@gmail.com
17.	Details of the corporate debtor's registration status as an MSME	The CD is registered under MSME (Registration No. UDYAM-GA-02-0000494)

For Primus Insolvency Resolution & Valuation Pvt Ltd
Resolution Professional- ALBYS AGRO PRIVATE LIMITED
IPE Registration No.: IBBI/IPE-0072/IPA-2/2022-23/50002

AFA Valid Till: 30.06.2026

Neha Bhasin

Director- Primus Insolvency Resolution & Valuation Pvt Ltd
The authorized Director in the matter of Albys Agra Private Limited
IBBI registration No. IBBI/IPA-001/IPP01296/2019-2020/12712

E-mail ID: cirp.albysagro@gmail.com

Date: March 14th, 2026

Place: Mumbai